

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.46/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: All Arch India Pvt.Ltd.  
V/s.  
S.S. Facades Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Samcer K. Chandanekar For the <del>pet</del> petitioner	Advocate	
2	Atish S. Karingdhawaj Adv. for Respondent	Advocate	

Order

CP No.46/I&BP/NCLT/MB/MAH/2017

The Counsel appearing on behalf of Corporate Debtor Company has stated that he has received the copies of the Application. At request of both the parties, list this matter for hearing on 22.6.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)